

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No. 10428/2023

(Arising out of impugned final judgment and order dated 02-03-2023 in CRLA No. 849/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

JAGATPAL VERMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 152059/2023 - EXEMPTION FROM FILING O.T.)

Date : 19-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Ashutosh Kumar Mishra, AOR
Ms. Radhika Goel, Adv.
Ms. Anjali Rawat, Adv.
Mr. Arghay Ajay Gautam, Adv.
Mr. Rishabh Shukla, Adv.

For Respondent(s) Mr. Ajay Singh, Adv.
Mr. Shaurya Sahay , AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 20.02.2024.

(NEETA SAPRA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)